

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE  
SPSR NELLORE DISTRICT

PRESENT: Sri A.Srinivasa Kumar,  
Special Judge for SPE and ACB Cases-cum-  
II Additional District and Sessions Judge, Nellore  
(FAC) Principal District and Sessions Judge, Nellore

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Sub: PUBLIC SERVICES - A.P.J.M.S.S - Certain deputations and  
cancellation of deputations in various cadres - Orders - Issued -  
Regarding.

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On Administrative convenience, the undersigned is pleased to pass the following:

ORDER

RCA No.3 /2021 DATED 04.01.2021

Sri C.V.Sudheer, Field Assistant, Senior Civil Judge's Court, Kavali, is hereby deputed to work in Principal District Court, Nellore, until further orders by cancelling his earlier deputation to work in Senior Civil Judge's Court, Kovur.

Sri K.Parandhamaiah, Driver, Judicial Magistrate of I Class for Special Mobile Court, Nellore is hereby deputed to work in Principal District Court, Nellore until further orders by cancelling his earlier deputation to work in Principal Junior Civil Judge's Court, Nellore.

Sri P.Chinnaiah, Process Server, Junior Civil Judge's Court, Naidupet, is hereby deputed to work in II Additional Junior Civil Judge's Court, Nellore until further orders.

The individual is directed to relieve on the A.N. of 05.01.2021 in Junior Civil Judge's Court, Naidupet.

Sri D.Seshaiah, Process Server, Principal Junior Civil Judge's Court, Sullurpet is hereby deputed to work in Principal District Court, Nellore until further orders by cancelling his earlier deputation to work in II Additional Junior Civil Judge's Court, Nellore.

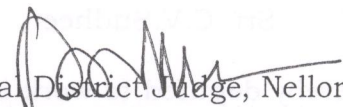
On joining the individual is hereby directed to attend duty as Sessions Guard.

The deputation of Sri G.Sreeramulu, Process Server, Principal District Court, Nellore to work in Special Judicial Magistrate of I Class for Railways, Nellore is hereby cancelled.

The deputation of Smt M.S.Jyothi Kumari, Process Server, Principal District Court, Nellore to work in I Additional Junior Civil Judge's Court, Nellore is hereby cancelled.

Sri N.Ramulu, Process Server, Principal Junior Civil Judge's Court, Sullurpet is hereby deputed to work in Principal Junior Civil Judge's Court, Nellore until further orders by cancelling his earlier deputation to work in Additional Judicial Magistrate of I Class Court, Kovur.

N.B: The individuals shall be relieved forthwith, except Sri P.Chinaiah, Process Server.

  
II Additional District Judge, Nellore,  
(FAC) Principal District Judge,  
Nellore.

To  
The individuals through their Presiding Officers.

Copies to:

1. All the Judicial Officers concerned.
2. The Superintendent No.2, Central Nazareth, Principal District Court, Nellore.
3. The System Officer, Principal District Court, Nellore with a direction to place the order in the District Court Website.
4. The file/-

Day 43,  
04/11/2021